

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/1956/2015

Date of Order: 02.03.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Mallika Mukherjee.....Applicant

Vrs.

Union of India & Ors (CNCI).....Respondents

For The Applicant(s): Mr. S.K.Datta, Counsel

For The Respondent(s): None, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsel for the applicant.

2. By filing a letter dated 26.02.2020 addressed by the applicant to him, Ld.

Counsel for the applicant, Mr. S.K.Datta, submits that the applicant does not want to continue with the present matter and prays to withdraw the same.

3. In view of the prayer of the applicant, the O.A. is disposed of as withdrawn.

No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

RK